

National Company Law Tribunal

Allahabad Bench

Allahabad

CP (IB) No.36/Ald/ 2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF
ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW
TRIBUNAL ON 21.04.2017.

NAME OF THE COMPANY: J.K Jute Mills Mazdoor Morcha V/s
Juggilal Kamlapat Jute Mills

SECTION OF THE COMPANIES ACT: u/s 9 of I & B Code, 2016

Sl. No.	Name	Designation	Representation	Signature
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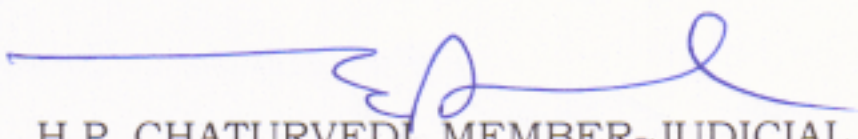
1.

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Order Dated 21.04.2017

CP (IB) No.36/Ald/ 2017: J.K Jute Mills Mazdoor Morcha V/s
Juggilal Kamlapat Jute Mills

Parties are represented by their representatives. In the Mean while
objector and intervener can file written ^{Submission} statement. List the matter
on 24 April, 2017.


H.P. CHATURVEDI, MEMBER-JUDICIAL

Order Dated 21.04.2017